

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
 BENGALURU BENCH, BENGALURU, HELD ON 05.01.2018.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
 2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
CP No.104/ 16	TP 56/17	For reporting settlement	433(e)/ 433(f)	Rangsons Electronics Pvt. Ltd. Vs Opto Circuits(India) Ltd

SL. NO. NAME (IN CAPITAL)
 & PHONE NUMBER

REPRESENTATION TO WHOM

SIGNATURE

1. M/s. Conscientia Law Associates

K. V. Omprakash

S. Yaser Arafatti

(9845544653)

Counsel for the Respondent

Petitioner

Naresh

2. Narasimhan. S

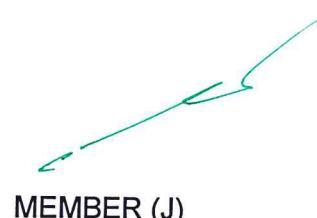
Lakshminarayanan & Brothers

(9108980980)

Counsel for petitioner is present. Counsel for respondent is also present. Both the counsels requested time as the matter is under active talks of compromise between the parties.

List it on 13.02.2018.


 MEMBER (T)


 MEMBER (J)